(b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-6773/94]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Twenty-eighth An. nual Report and Accounts of the National Dairy Develoment Board, Anand, for the year 1993-94, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-6952/94]

(b) Statement by Government accepting the above Report.

Report and accounts (1993-94)' of National Institute of Hydrology Roorkee and Namada Control Authority Indore.

THE MINISTER. OF STATE IN THE MINISTRY OF WATER RESOUPCES (SHRI P. V. RANGAYYA NANDU): Madam I lay on the Table, a copy each (in English and Hindi) of the following papers; —

- (i) (a) Annual Report and Ac. counts of the National Institute of Hydrology, Roorkee. for the year 1993-94 together with the Auditors' Report on the Accounts.
  - (b) Statement by Government icrepting the above Report.

'Placed in Library. See No. LT-6912/94]

- (iii) (a) Fourteenth Annual Report and Accounts of the Narmada Control Authority, Indore, for the year 1993-94, together with the Audit Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers uientioned at (a) above.

[Placed in Library. See No. LT-6911/94]

- I. Report and accounts of various Agro-Industries Corporations.
- II. Notification on Ministry of Agriculture.

SHRI ARVIND NETAM On behalf of SHRI S. KRISHNA KUMAR: Madam I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956;
  - (i) (a) Eighteenth Annual Report and Accounts of the Gujarat State Seeds Corporation Limited, Gandhiragar, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (to) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7080/95]

- (ii) (a) Twenty-first Annual Accounts of Report and the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of and thereon.
- (b) Review by Government on the working of the above Corporation-

[Placed in Library. See No. LT-7254/95]

(a) Twenty-third Annual (iii) Report and Accounts of the U.P. State Agro Industrial Corporation Limited, Lucknow for the year 1989-90 together with the Auditor's Report on the Accounts.

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- (b) Review by Government on the working of the above Corporation .
- f Placed in Library. See No. LT-7257/95]
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (J.) above.
- II. A copy each (in .English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agricultural and Education) Research Central Agricultural University, Imphal (Manipur), under sub-section (2) of section 43 of the Central Agricultural University Act, 1992: —
  - (1) Ordinance No. VC[CAU|14 (ESTABLISH) 193 dated 13th August, 1994 regarding taking over of Manipur Agricultural College and making it a constituent college of the Central Agricultural University, Imphal.
  - (2) Ordinance No. VCjCAU|14 (ESTABLISH) \$93 dated 13th August, 1994 regarding the mediu of instruction and examination of students in various courses in the Central Agricultural University.
- (3) Notification No VC|CAU|
  14 (ESTABLISH) |93 dated I3th
  August, 1994 regarding the admission to and enrolment of students to Bachelor of Science (Agricultural) B.Ss. (Agri.) Course
  in the Central Agrcultural University, Imphal.
- (4) Notification NO VC|CAU|
  14 (ESTABLISH) [93 dated 13th
  August, 1994 regarding the admission to and enrolment of students to Master of Science (Agricultural) M. Sc. (Agri) Course
  in the Central Agricultural University, Imphal.
- (5) Ordinance No 5 VC|CAU| 14 (ESTABLISH) /93 dated 22nd October, 1994 prescribing the academic and other qualifications

for the purposes of appointment to various teaching academic positions of the University.

[Placed in Library. See No. LT-6781/94]

(6) Ordinance No. 6 VC|CAU 14 (ESTABLISH)/93 dated 22nd October, 1994 notifying the various fees both non.refundable, and refundable, chargeable from the students of B.Sc. (Agri.) and MSc. (Agri.) of the College of Agriculture, Imphal.

## Reports of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MATANG SINGH): Madam On behalf of SHRI M.V. CHANDRASHEKARA MURTHY: Madam I lay on the Table, under clause (1) of article 151 of the Constitution a copy each (in English, and Hindi) of the following Reports:—

(i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1994 [No. 4 of 1995— Union. Govern- ment (Revenue Receipts-Indirect

Taxes) ]

[Placed in Library. See No. LT-7238/95]

(ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1994 [No. 5 1995—Union Government (Revenue Receipts-Direct Taxes)]

[Placed in Library. See No. LT-7239/951

## Accoun's of the National Capital Region Planning Board, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON); Madam. I lay on the Table a copy (in English and Hindi) of the Annual Accounts Of the National Capital Region Planning Board,